

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP No.172/Chd/Hry/2017**

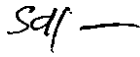
In the matter of:


A2Z Infra Engineering Ltd.

...Petitioner

Present: None.

To be listed along with CP No.167/Chd/Hry/2017 on 03.07.2017 for  
hearing.

  
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(Justice R.P. Nagrath)  
Member(Judicial)

 June 29, 2017  
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